GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 788

UNSTARRED QUESTION NO.: 788 (To be answered on the 28th April 2016)

OPERATION OF SMALLER AIRCRAFT

788. SHRI HARISH MEENA SHRI G. HARI

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government proposes to reframe Route Dispersal Guidelines to force airlines to fly smaller aircraft to towns like Kota, Shimla etc. that have shorter airstrips;

(b) if so, the details thereof if not, the reasons therefor; and

(c) the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) to (c) With a view to achieve better connectivity and taking into account the need for air transport services of different regions in the country, Ministry of Civil Aviation has recently broadened the existing routes connecting stations in Category II of Route Dispersal Guidelines (RDGs) by including the States of Himachal Pradesh and Uttarakhand.